

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 701
ANSWERED ON 29/07/2024

PROVIDING PUCCA HOUSES TO ALL IN URBAN AREAS

701. SHRI SANDEEP KUMAR PATHAK:

Will the Minister of Housing and Urban Affairs be pleased to state :

(a) the percentage of target achieved in urban areas out of the target set to provide pucca houses to all the poor across the country by 2022 and reasons for delay in achieving the target;

(b) the number of eligible beneficiaries not yet received assistance from Government for housing, details thereof, State-wise ;

(c) the details of the grant amount, loan facility and provision of interest subsidy being given by Government to each beneficiary in urban areas; and

(d) whether there is any plan to increase the said amount of grant, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

(a) to (d) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. The scheme has four verticals namely, Beneficiary-led individual house construction/enhancements (BLC), Affordable Housing in Partnership (AHP), "In-Situ" Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. Based on the demand for housing in the urban areas, States/UTs prepare project proposals and after approval of State Level Sanctioning & Monitoring Committee (SLSMC), these are submitted to this Ministry for sanctioning of admissible Central assistance by Central Sanctioning & Monitoring Committee (CSMC). Government of India is providing its

fixed share as Central assistance of ₹1.0 lakh per house under ISSR, ₹1.5 lakh per house for AHP and BLC verticals of PMAY-U. Under CLSS vertical of PMAY-U, an interest subsidy at the rate of 6.5% which amounts upto ₹2.67 lakh per house was provided for beneficiaries of Economically Weaker Sections (EWS) and Lower Income Group (LIG) category. The remaining cost of the house as per Detailed Project Report (DPR) is shared by States/UTs/Urban Local Bodies (ULBs)/Beneficiaries.

Central assistance under PMAY-U is released to States/UTs in three installments of 40%, 40% and 20%. The release of Central assistance is incumbent upon fulfillment of mandatory compliances by the concerned States/UTs as per operational guidelines and other instructions issued by Ministry of Finance. Due installment of Central assistance is released as soon as requisite compliances are achieved in sanctioned projects.

Based on the proposals submitted by States/UTs, a total of 118.64 lakh houses have been sanctioned under PMAY-U by the Ministry as on 15.07.2024. Of the sanctioned houses, 114.33 lakh have been grounded for construction; of which 85.04 lakh have been completed/delivered. State/UT-wise details of number of houses sanctioned, grounded, completed/delivered along with Central assistance sanctioned and released under PMAY-U is given at Annexure.

The timeline for completion of projects varies from State to State and generally it takes 12-36 months in different verticals of the scheme and as per DPRs of respective projects. The completion timeline for houses depends on various factors like availability of encumbrance free land, statutory compliances for start of construction, arrangement of funds by beneficiaries etc. States/UTs have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline. The scheme period, which was earlier upto 31.03.2022, has been extended upto 31.12.2024, except for Credit Linked Subsidy Scheme (CLSS) vertical, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

States/UTs-wise details of number of houses sanctioned, grounded for construction and completed/delivered along with Central assistance sanctioned and released so far under PMAY-U

Sr. No.	Name of the State/ UT	Physical Progress of Houses (Nos)			Financial Progress in respect of Central Assistance (in Crore)	
		Sanctioned	Grounded	Completed/ Delivered	Sanctioned	Released
1	Andhra Pradesh	21,37,028	19,90,937	9,73,837	32,568.27	23,800.26
2	Bihar	3,14,477	3,05,811	1,47,979	4,950.45	3,368.00
3	Chhattisgarh	3,02,663	2,89,128	2,38,894	4,810.98	4,088.81
4	Goa	3,146	3,146	3,145	74.76	75.04
5	Gujarat	10,05,204	9,83,778	9,18,185	21,064.34	19,805.76
6	Haryana	1,15,034	93,153	68,114	2,171.64	1,673.50
7	Himachal Pradesh	12,758	12,668	10,705	215.95	202.02
8	Jharkhand	2,29,156	2,13,534	1,42,810	3,603.31	2,987.87
9	Karnataka	6,38,121	5,73,160	3,69,449	10,614.43	7,168.29
10	Kerala	1,67,322	1,47,721	1,23,453	2,781.18	2,293.45
11	Madhya Pradesh	9,61,147	9,49,265	8,01,068	15,930.45	15,284.69
12	Maharashtra	13,64,923	11,16,949	8,55,339	25,548.21	19,323.37
13	Odisha	2,03,380	1,80,647	1,47,148	3,176.98	2,479.75
14	Punjab	1,32,235	1,16,264	83,894	2,342.54	1,825.79
15	Rajasthan	3,19,863	2,64,357	1,91,971	5,891.46	4,693.97
16	Tamil Nadu	6,80,347	6,63,430	5,70,294	11,185.30	10,135.67
17	Telangana	2,50,084	2,44,219	2,24,659	4,475.66	3,718.27
18	Uttar Pradesh	17,76,823	17,33,051	15,47,101	27,962.68	26,065.17
19	Uttarakhand	64,391	60,160	34,504	1,176.51	940.86
20	West Bengal	6,68,953	6,12,998	4,00,257	10,773.50	7,675.93
Sub- total (States) :-		1,13,47,055	1,05,54,376	78,52,806	1,91,318.59	1,57,606.50
21	Arunachal Pradesh	8,499	8,070	7,753	182.38	161.18
22	Assam	1,76,643	1,60,473	1,02,712	2,674.26	2,065.73
23	Manipur	56,037	48,657	14,699	841.39	471.91
24	Meghalaya	4,758	3,793	1,632	72.35	43.31
25	Mizoram	39,605	39,215	11,069	607.80	447.22
26	Nagaland	31,860	31,841	22,850	503.91	393.41
27	Sikkim	316	316	202	6.13	7.09
28	Tripura	92,854	84,751	74,049	1,494.35	1,273.47
Sub- total (N.E. States) :-		4,10,572	3,77,116	2,34,966	6,382.57	4,863.31
29	A&N Island	376	376	47	5.84	2.93
30	Chandigarh	1,256	1,256	1,256	28.78	28.78
31	DNH & DD	9,947	9,947	9,230	214.40	200.27
32	Delhi	29,976	29,976	29,976	692.53	692.53
33	J&K	47,040	42,894	24,244	724.94	483.48
34	Ladakh	1,307	1,014	843	30.22	24.05
35	Lakshadweep	-	-	-	-	-
36	Puducherry	15,995	15,271	9,994	254.12	223.19
Sub- total (UT) :-		1,05,897	1,00,734	75,590	1,950.84	1,655.23
Grand Total :-		118.64 Lakh	114.33 Lakh*	85.04 Lakh*	2.00 Lakh Cr.	1.64 Lakh Cr.

* Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.